

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3865
ANSWERED ON:22.08.2003
EMPLOYMENT ON COMPASSIONATE GROUNDS
BHERU LAL MEENA

Will the Minister of FINANCE be pleased to state:

- (a) the details of employees of New India Assurance Company Ltd. and Oriental Insurance Company Ltd. who had died during 2002 and 2003;
- (b) the details of the deceased whose dependents have not been provided with employment on compassionate grounds together with the reasons in each case; and
- (c) the time by which they are likely to get employment in the respective company?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (c) Oriental Insurance Company Ltd. and New India Assurance Company Ltd. have discontinued appointment on compassionate grounds as per the decision of their Boards and have introduced scheme of cash compensation in lieu thereof with effect from 1st June, 2002 and 1st October, 2002 respectively. The details regarding death of employees during the year 2002 and 2003 as well as position regarding appointment on compassionate grounds are given in the Annexure.